

MINUTES OF EFC NO. 09/AM13 DATED 17.12.2012

Meeting No. 9/AM13 of EXIM Facilitation Committee (EFC) was held on 17.12.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Shri K.K. Sinha, IA, | DIPP |
| 2. | Dr. S.K. Dutta, Asstt. Comm. | D/o AHD&F |
| 3. | Dr. S.S. Tak, Jt. IA | M/o Steel |
| 4. | Shri K.K. Tiwari, IA | D/o Heavy Industry |
| 5. | Shri O.P. Sharma, Jt. IA | D/o C&PC |
| 6. | Shri. Hardeep Singh, Jt.DGFT | DGFT |
| 7. | Sh. B.K. Sachdeva, Dy.DGFT | DGFT |
| 8. | Sh. D.C. Katoch, FTDO | DGFT |
| 7. | Representative from | MHA |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion. The representative of MHA informed that they will furnish their comments in the next week as their meeting has not taken place. The Committee, therefore, decided that the cases relating to MHA will be decided on receipt of comments from MHA.

Import Cases (Total 168 Cases)

3. 1 Following **36 (Thirty Six)** requests for import were **approved:-**

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	ClF Value (Rs. Lakhs)	Decision
		PART-I (AHD&F)				
	9	Equine Club Horse Riding, Kerala 0153/8/316/AM13/E-25/IC	24.9.12	3 Nos of Horses	7.04	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	13	National Institute of Virology, pune 01/53/162/938/AM13/N-36/IC	02.11.12	124 Nos of Male & Femal Mice as per ANF-2B	6.38	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	14	Gunvantha Raj, Chennai 01/53/8/350/AM13/S-67/IC	16.10.12	6 Nos of Riding Horse	35	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	17	Glenmark Pharmaceuticals Ltd	15.11.12	1440 nos of	178.11	Approved subject to

		Shrihari Industries Ltd., Mumbai 01/53/8/395/AM13/G-27/IC		110 nos. of Rat Male & Female & 1680 nos. Guinea Pig Male & Female		Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	19	Vikram Greenlands Stud Farm, Tohana 01/53/162/994/AM13/V-13/IC	20.11.12	1 no. of Stallion & 12 nos. of Broodmares	245	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	22	Doaba Stud & Agriculture Farm, New Delhi 01/53/162/982/AM13/D-15/IC	19.11.12	1 no. of Stallion & 6 nos. of Broodmares	1.2	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	24	Anita Judyann Dsouza, Mumbai 01/53/162/978/AM13/A-58/IC	15.11.12	1 no. of Rabbit Pentalagos Furnessy	2500	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	25	Sharif A. Furniturewala, Mumbai 01/53/8/410/AM13/S-80/IC	27.11.12	2 nos. of Riding Horses(2 Geldings)	17.75	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	29	Chiron Behring Vaccines P. Ltd., Mumbai 01/53/8/390/AM13/C-38/IC	12.11.12	144,000 nos. of SPF Eggs	117.93	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	30	Advinus Therapeutics Ltd., Bangalore 01/53/8/425/AM13/A-6-/IC	30.11.12	2000 nos. of Mice & 2000 nos. of Rat	182.56	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
PART-II (C&PC)						
11.	4	Chirag Enterprises, Jamnagar 01/53/162/823/AM13/C-32/IC	03.10.12	1000 MT. of Acrylic Plastic Scrap	308	Approved 800 MTs as recommended by D/o C&PC vide OM No.25015/1/2012-PC.II dated 14.11.12 subject to conditions imposed by C&PC and MOEF.

PART-III (Heavy Industry)					
	3	JBF Industries, Mumbai 01/53/8/434/AM13/IC	4.1.12	One old and used generator	68.01 Approved subject to receipt of written comments of D/o Heavy Industry.
PART-V (M/o DEFENCE)					
13.	1	Larsen & Toubro Ltd., Mumbai 01/53/8/327/AM13/L-8/IC	28.9.12	2 Nos. of Hydraulic Power Control Unit, 2 Nos. of Back-up Control Unit & 2 Nos of Harness as per ANF-2B	15.37 Approved as per the recommendations of Min. of Defence conveyed vide O.M. No. 13(2)/2012/D(DIP) dated 11.12.12.
PART-VI (DIPP)					
	9	Larsen & Toubro Ltd., Kolkata 01/53/8/315/AM13/L-7/IC	25.9.12	(i) 500 Nos. of Doka Eurex Props 20-550, (ii) 5000 Nos of Hunnebeck Props 20-550 (iii) 5000 Nos of Hunnebeck Props 20kn-550CM	315.13 Approved as per the recommendations of DIPP conveyed vide OM No.9/41/2012-TSW dated 12.12.12.
	27	Tinna Overseas Ltd., New Delhi 01/53/8/108/AM13/T-8/IC	24.5.12	2000 MTs Shredded Scrap with Embedded Steel & Fibre for manufacture of crumb rubber.	93.6 Approved as per the recommendations of MOEF conveyed vide OM No.5-22/201-HSMD dated 30.8.12 and DIPP U.O. No.9/16/2012/TSW/92 dated 5.11.12.
PART-VII (ICMR)					
16.	3	Astrazeneca India P. Ltd., Bangalore 01/53/162/911/AM13/A-53/IC	23.10.12	22 Vials each of strains	Approved as per the permission given by D/o Biotechnology vide their letter No.BT/BS/17/50/2001-PID dated 20.9.12 and ICMR letter 31.10.12.
PART-IX (MOEF(O))					
	8	Blue Star Ltd., Mumbai 01/53/162/1025/AM13/B-28/IC	26.11.12	140538 nos. of Airconditioners with R-22 Gas	18392.94 Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 11.12.12.
	9	Blue Star Ltd., Mumbai 01/53/162/1029/AM13/B-30/IC	27.11.12	142786 nos. of Air-conditioners with R-22 Gas	7933.72 Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 11.12.12.
	10	Voltas Ltd., Mumbai 01/53/8/401/AM13/V-11/IC	19.11.12	119800 nos. of Air-conditioners	15062.5 Approved as per the recommendations of

				with R-22 Gas		MOEF conveyed vide OM No.11/1/2012-OC dated 12.12.12.
	11	Voltas Ltd., Mumbai 01/53/8/402/AM13/V-10/IC	19.11.12	78350 nos. of Airconditioners with R-22 Gas	9995.03	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 12.12.12.
	12	Voltas Limited, Mumbai 01/53/8/403/AM13/V-9/IC	19.11.12	78,350 nos. of Air Conditioners with R-22 Gas	9995.03	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 12.12.12.
	13	Mitsubishi Electric India P. Ltd., New Delhi 01/53/8/413/AM13/M-48/IC	19.11.12	39900 nos. of Air conditioner with HCFC Gas	4641.1	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 12.12.12.
	14	India Healthcare Solution P. L td., Chennai 01/53/162/1038/AM13/I-28/IC	30.11.12	39 nos. of Air-conditioners with R-22 Gas	9.66	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 12.12.12.
	15	National Radio Electronics Corp., Kerala 01/53/162/1037/AM13/N-41/IC	30.11.12	2500 nos. of Air-conditioners with R-22 Gas	275	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 12.12.12.
	16	Mahavir Enterprises, Mumbai 01/53/8/414/AM13/M-49/IC	27.11.12	6500 nos. of pcs of Air-conditioners with HCFC 22(R22)	647.19	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 12.12.12. However, quantity may be restricted to 5000 Nos. being a new unit.
	24	Voltas Ltd., Mumbai 01/53/8/400/AM13/V-12/IC	19.11.12	203180 nos. of Air-conditioners with R-22 Gas	24979.4278	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 12.12.12.
	19	Blue Star Ltd., Mumbai 01/53/162/1030/AM13/B-29/IC	27.11.12	142548 nos. of Air-conditioners with R-22 Gas	18759.12	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 12.12.12.
	21	Luck Impex, Delhi 01/53/8/434/AM13/L-10/IC	29.11.12	5000 Nos. of Air conditioners containing R-22 Gas	515.2	MOEF vide OM No.11/1/2012-OC dated 12.12.12 has given No Objection.
	22	Galaxy Refrigeration P Ltd., Delhi 01/53/8/436/AM13/G-31/IC	5.12.12	5000 Nos. of Air conditioners containing R-22 Gas	868	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC

	23	Tata Steel Ltd., Mumbai 01/53/8/441/AM13/T-27/IC	7.12.12	15 Nos. of Air conditioners containing 570 LBS of R-124 Gas.	7.37	dated 12.12.12. Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 13.12.12.
PART-XI (PESO)			–	–		
	4	Focus Energy Ltd., New Delhi 01/53/8/313/AM13/F-4/IC	20.09.12	1280 Nos of Charge, 39 Gram HMX SDP Connex Part No. EC2- 40A3922- RC/2020-3921- 004 UN No. 0440	44.16	Approved as per the recommendations of PESO conveyed vide letter No.E- 25(38)/81/2009/I dated 27.11.12.
	5	Focus Energy Ltd., New Delhi 01/53/8/314/AM13/F-5/IC	20.9.12	Explosive as per ANF2B	8.06	Approved as per the recommendations of PESO conveyed vide letter No.E- 25(38)/81/2009/I dated 27.11.12.
	8	Schlumberger Asia services Ltd., Mumbai, 01/53/162/941/AM13/S-73/IC	05.11.12	Explosives as per ANF2B	40.87	Approved as per the recommendations of PESO conveyed vide letter No.E- 25(38)/60/2009/V dated 22.11.12.
PART-XVI (MHA)			–	–		
34.	6	Pahwa Manufacturers 01/53/8/00053/AM12/P- 6/IC	5.5.2011	20000 Projectile wads 32 Gr, 10000 23mm vzero wads & 50000 21 mm Biorientable wads	3.36	Approved as per the recommendation of MHA conveyed vide their OM No.IV- 24011/5/2012-Prov.I dated 27.11.12.
35.	16	Deputy Director General of meteorology, New Delhi 01/53/8/368/AM13/M-40/IC	29.10.12	8000 Nos of GPS Radio Sonde	440.67	Approved subject to the condition that the item will be used for actual use only.
PART-XXI (STEEL)			–	–		
36.	1	Gurudev Overseas Ltd., Ludhiana 01/53/8/399/AM13/G-28/IC	16.11.12	1000 MTs Used Rails more than 1.5 meter	237.82	Approved as recommended by Min. of Steel vide letter dated 27.12.2012.

3.2 Following 130 applications for import were deferred as comments from the concerned Ministries have not been received.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	Clf Value (Rs. Lakhs)	Decision
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PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of information from the applicant and comments from D/o AHD&F.
	2	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)--4050 Kgs.	100	Deferred for want comments from Dte of Plant Protection, Quarantine & Storage, Faridabad.
	3	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.12	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F.
	4	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.12	10,000 Nos. Ornamental Fishes	11.58	Deferred for want of information from the applicant and comments from D/o AHD&F.
	5	Sunshine Aquarium, Chennai 01/53/162/388/AM13/S-39/IC	18.7.12	50,000 Nos. Ornamental Fishes	14.83	Deferred for want of information from the applicant and comments from D/o AHD&F.
	6	Aqua Briao, Coimbatore 01/53/162/361/AM13/A-29/IC	10.07.12	30000 Nos of Ornamental Fish	5.63	Deferred for want of information from the applicant and comments from D/o AHD&F.
	7	Duo Farms, Chennai 01/53/8/320/AM13/D-10/IC	25.9.12	423,000 Nos. of Ornamental Fishes	80.45	Deferred for want of comments from D/o AHD&F.
	8	Uttarakhand Livestock Development Board, Dehradun 01/53/8/217/AM13/U-7/IC	04.09.12	1,71,350 Units (Straws) of Frozen Bovine Semen of HF and Jersey bulls	145.51	Deferred for want of comments from D/o AHD&F.
	10	Marine O Mystique, Gurgaon 01/53/8/342/AM13/M-38/IC	11.10.12	250,000 Nos. Live Ornamental Fishes	125	Deferred for want of information from the applicant and

						comments from D/o AHD&F.
	11	Centre for stem cell Research, Vellore 01/53/162/705/AM13/C-28/IC	14.9.12	188 Nos of Mice	16.91	Deferred for want of information from the applicant and comments from D/o AHD&F.
	12	CSIR-Central Drug Research Institute, Lucknow 01/53/162/828/AM13/C-33/IC	04.10.12	Mouse as detailed in the application	NIL	Deferred for want of information from the applicant and comments from D/o AHD&F.
	15	Global Vetmed Concepts India P. Ltd., Hyderabad 01/53/8/424/AM13/G-29/IC	27.11.12	1000 nos. of Sexed Cattle Frozen Embryos	92.64	Deferred for want of comments from D/o AHD&F.
	16	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of information from the applicant and comments from D/o AHD&F.
	18	Vidhan Sales, Nagpur 01/53/162/1031/AM13/V-15/IC	27.11.12	804500 nos. of Love Ornamental Fish	49.41	Deferred for want of comments from D/o AHD&F.
	20	Immunetic Lifesciences P. Ltd., New Delhi 01/53/162/979/AM13/S-79/IC	12.11.12	24000 nos. of SPF Eggs	16	Deferred for want of comments from D/o AHD&F.
	21	Agro Sahakari Sanstha Mary Adit, Pune 01/53/8/391/AM13/A-56/IC	19.11.12	400500 nos. of Semen	735.06	Deferred for want of comments from D/o AHD&F.
	23	Semex Provet Genetics India P. Ltd., Pune 01/53/8/407/AM13/S-78/IC	19.11.12	75 nos. of Live Bulls	794.6	Deferred for want of comments from D/o AHD&F.
	26	Aviagen India Poultry Breeding Co. P. Ltd., Tripur 01/53/8/418/AM13/A-59/IC	27.11.12	15000 nos. of Aviagen Broiler Parent Stock day old chick	40.15	Deferred for want of comments from D/o AHD&F.
	27	Sahyadri Agro and Dairy Ltd., Pune 01/53/8/398/AM13/S-76/IC	19.11.12	12138 nos. of Frozen Embryos(Frozen Bovine Embryos)	69.71	Deferred for want of information from the applicant and comments from D/o AHD&F.
	28	Burhanullah Faiz Bangalore	20.11.12	122000 nos. of Fish	126.75	Deferred for

		01/53/162/1019/AM13/B-27/IC				Deferred for want of information from the applicant and comments from D/o AHD&F.
	31	National Zoological Park, New Delhi 01/53/162/830/AM13/N-29/IC	01.12.12	2 nos. of Puma Live Animal		Deferred for want of comments from MOEF(WL)
	32	Amrita Centre for Nanosciences, Kochi 01/53/8/249/AM13/IC	16.8.12	150 Medka (Laboratory Fish)	0.54	Deferred for want of comments from D/o AHD&F.
PART-II (C&PC)						
	2	Shah Products, Jamnagar 01/53/8/178/AM13/S-35/IC	02.07.12	400 MT. Acrylic Plastic Scrap	95.2	Deferred for want of comments from MOEF.
	3	Solvay specialities India P. Ltd., Gujarat 01/53/8/181/AM13/S-36/IC	05.07.12	2600 Kgs of Sulfolane	6.3	Deferred for want of comments from C&PC.
	5	Nikhil Thermoplast Ltd., Delhi 01/53/8/324/AM13/N-28/IC	28.9.12	1000 MTs of Plastic/Rubber Scrap	192.5	Deferred for want of comments from MOEF.
	6	Vijay Chemicals Industries, Navi Mumbai 01/53/8/304/AM13/V-11/IC	17.9.12	30 MT of Barbituric Acid	112.2	Deferred for want of comments from C&PC.
	7	Shine Nippon Engineering Impex P. Ltd., Mumbai 01/53/8/383/AM13/S-74/IC	06.11.12	1278 MTs of Polyurethan trim foam Industrial off cuts	245.85	Deferred for want of comments from C&PC and MOEF.
	8	Atul Pumps P. Ltd., Agra 01/53/8/338/AM13/A-49/IC	09.10.12	300 MT Pve Grinded Scrap	120	Deferred for want of comments from MOEF.
	9	Ashoka PU Foam (India) P Ltd., Bareilly 01/53/8/31/AM12/A-6/IC	rep. 27.9.12	500 MTs PU Foam Scrap	100	Deferred for want of comments from MOEF and C&PC.
PART-III (Heavy Industry)						
	1	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G-10/IC	11.6.12	Second hand tools as detailed in the application	19.17	Deferred for want of information from the firm. A last reminder may be issued to the firm giving 15 days

						time to furnish the reply.
	2	Sundram Fasteners Ltd., Chennai 01/53/162/979/AM13/S-79/IC	15.11.12	AT Chrome Powder	51622	Deferred for want of comments from DHI.
PART-IV (Information Technology)			–	–		
	1	Epcos India P. Ltd, Kolkata 01/53/8/308/AM13/E-22/IC	18.9.12	2000 Kgs of Zirconia Oxide Powder	22.2	Deferred for want of information from the firm and comments from DIT.
	2	Electronic Corporation of India, Hyd 01/53/8/359/AM13/E-18/IC	18.10.12	10 Kgs of Tantalum Powder	9.67	Deferred for want of information from the firm and comments from DIT.
PART-VI (DIPP)			–	–		
	1	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K-26/IC	22.2.12	10,000 MTs Dry Battery Scrap	3640	Deferred for want of comments from MOEF.
	2	Jarson Metal, Thane 01/53/8/63/AM13/J-7/IC	2.5.12	2000 MTs Lead Battery Plates covered by ISRI Rails	1248	Deferred for want of comments from MOEF.
	3	Bindal Smelting P Ltd., New Delhi 01/53/8/77/AM13/B-6/IC	9.5.12	Lead Scrap as per ISRI - 350 MTs	213.72	Deferred for want of comments from MOEF and DIPP.
	4	Soham Industries, Indore 01/53/162/444/AM13/S-41/IC	24.7.12	400 MTs Lead Battery covered by ISRI Code work Rains and Rono	132	Deferred for want of comments from MOEF.
	5	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of comments from MOEF and DIPP.
	6	William Goodaccre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for want of comments from MOEF and DIPP.
	7	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.12	12000 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for want of comments from MOEF and DIPP.
	8	N.R. Polymers, Hyderabad 01/538/273/AM13/N-22/IC	4.9.12	4500 MTs of Used Tyre Scrap	54.5	Deferred for want of

						comments from MOEF.
	10	Ultra Tech Cement Ltd., Mumbai 01/53/8/247/AM13/U-6/IC	14.08.12	36000 MTs Waste, Paring and scrap of rubber (Other than hard rubber) and powders and graules obtained there from (Type Chips)	2174.04	Comments awaited from DIPP and MOEF. Repeated at Part VIII (MOEF).
	11	Kothari Metallurgical Exports P Ltd., 01/53/8/172/AM13/K-6/IC	25.6.12	Lead Scrap as per ISRI Code Rails - 1900 MTs	1213.76	The Committee noted that the item has been placed under 'Free' category vide Notification no.7 dated 23.7.12. Therefore, it was decided that the firm may be informed of this notification.
	12	Gravita India Limited, Jaipur 01/53/8/224/AM13/G-16/IC	27.7.12	Lead Scrap as per ISRI Rains - 2000 MTs	946.2	The Committee noted that the item has been placed under 'Free' category vide Notification no.7 dated 23.7.12. Therefore, it was decided that the firm may be informed of this notification.
	13	Ruby Macons Ltd, Mumbai 01/53/8/385/AM13/B-28/IC	07.11.12	30000 Kgs of Granulated seed sludge, i.e. Anaerobic Granular Sludge	57.32	Deferred for want of comments from DIPP.
	14	Seaeyes Stem Ltd., Chennai 01/53/162/965/Am13/S-74/IC	12.11.12	3030 nos. of Seat with wooden Frames upholstered for Cinema Theatre	54.54	Deferred for want of comments from DIPP.
	15	Mandakan Energy Products, Kerala 01/53/8/392/AM13/M-46/IC	16.11.12	10000 MT of Scrap Tyre & Tube	528.5	Deferred for want of comments from MOEF.
	16	Nutec Oil and Energy P. Ltd., Chennai 01/53/162/996/AM13/N-40/IC	20.11.12	48000 tons of used/waste Rubber Tyres in Shredded/Multi cut/ Presses Bundle	1404.48	Deferred for want of comments from DIPP and MOEF.
	17	SRI Balaji Smelters, Chandigarh 01/53/8/435/AM13/S-84/IC	5.12.12	Lead Scrap - 2000 MTs	1200	Deferred for want of

						comments from DIPP
	18	Ultra Tech Cement Ltd., Mumbai 01/53/8/246/AM13/U-5/IC	14.8.12	30,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	1811.7	Deferred for want of information from the firm and comments from DIPP.
	19	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC	14.8.12	45,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	2717.55	Deferred for want of information from the firm and comments from DIPP.
	20	Eastmen Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.12	10,00,000 KGs Used Tyres with / Without Cut and 2,00,000 Kgs Natural / Butyl Tubes with / without cut to manufacture reclaim rubber	63.6	Deferred for want of comments from MOEF.
	21	S&J Granulate Solutions P Ltd., Mumbai 01/53/8/257/AM13/S-47/IC	24.8.12	25000 MTS of used rubber Tyre scrap cut / shredded to manufacture rubber granules.	1400	Deferred for want of comments from DIPP.
	22	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.12	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of information from the firm and comments from DIPP/MOEF.
	23	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.12	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of information from the firm and comments from DIPP/MOEF.
	24	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.12	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of comments from DIPP and MOEF.
	25	Shantech International P Ltd., Mumbai 01/53/162/197/AM13/S-15/IC	24.5.12	1200 MTs Powder and Granules obtained from waste and scrap of used Tires (Rubber Mesh / C Rubber)	96	Deferred for want of comments from DIPP and MOEF.
	26	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.12	Scrap Cut Tyres in 2-3 Piece - 6000 MTs	531	Deferred for want of information from the firm and comments from DIPP/MOEF.
	28	Payal Industries, Indore	1.12.12	800 MTs Lead Scrap	480	Deferred for

		01/53/8/456/AM13/P-35/IC				want of comments from DIPP.
PART-VII (ICMR)						
59.	1	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM-12/I-33/IC	13.03.12	(i) 17 nos of Reconstructed Human Epidermis small age (ii) 2 nos of Skin Ethic Maintenance & Growth Medium & (iii) 1 nos of Transport to India via Fedex	1.05	Deferred for want of comments from ICMR.
	2	Astra India P. Ltd. Bangalore 01/53/162/437/AM13/A-33/IC	23.7.12	2 Nos of Klebsiella Pneumonia ARC 3802, 2 Nos of Klebsiella Pneumonia ARC 3803, 2 Nos of Klebsiella Pneumonia ARC 3506	Nil	The Committee noted that the policy for SCOMET will come into effect only when the permission is required for Exports. The SCOMET Policy shall not be applicable to the items required for Imports and for import of "Restricted" items, import authorisation shall be issued to the importers on the basis of the NoC received from the concerned administrative Ministries. ICMR may be informed of the said policy with the request to offer their comments on the importability and usage of the item.
PART-VIII (MOEF)						
61.	1	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM-12/S-152/IC	01.03.12	50,000 MT of Slag : Ferro Manganese	25.1	Deferred for want of comments from MOEF and M/o Steel.
	2	Sarda Metal & Alloys Ltd. AD	5.6.12	10,000 MTs MnO Slag	7500	Deferred for

	2	Sarda Metal & Alloys Ltd., Raipur 01/53/8/133/AM13/S-22/IC	3.6.12	10,000 MTs Ferro Slag	7000	Deferred for want of comments from MOEF.
63.	3	Hira Power and Steels Ltd. Raipur 01/53/8/156/AM13/H-13/IC	12.6.12	20000 MT Ferro Manganese SLAG	1119	Deferred for want of comments from MOEF / Steel.
	4	Modern India Con-Cast Ltd., Kolkatta 01/53/8/173/M-17/AM13IC	25.6.12	10000 MT Ferro Manganese SLAG	8000	Deferred for want of comments from Steel.
	5	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.12	160 MTs of Graphite Scrap	66.78	Deferred for want of comments from MOEF and Steel.
	6	Industrial Foam P. Ltd., New Delhi 01/53/8/376/AM13/I-21/IC	05.11.12	100 MTs of HCFC 141B	104.5	Deferred for want of comments from MOEF(O).
	7	Sundaram Industries Ltd., Chennai 01/53/162/940/AM13/S-72/IC	02.11.12	1200 MTs of used Industrial Solid Tyres	319.2	Deferred for want of comments from MOEF and DIPP.
	8	Shine Nippon Engineering Impex P. Ltd., Mumbai 01/53/8/383/AM13/S-74/IC	06.11.12	1278 MTs of Polyurethane trim foam Industrial off cuts	245.85	Comments awaited from C&PC & MOEF
	9	Tibetan Childrens Educationals & Welfare Fund, Dharamshala 01/53/8/403/AM13/T-26/IC	21.11.12	Computer Accessories	US\$2154	Deferred for want of comments from MOEF and DIT.
	10	HBLPower System, Hyderabad 01/53/8/8/H01/AM11/IC	7.11.12	30,000 MTs Spent Batteries Lead Acid Batteries of all Types	16335	Deferred for want of comments from MOEF.
PART-IX (MOEF(O))						
	1	Ambitious Markerting, Delhi, 01/53/8/691/AM-12/A-85/IC	29.03.12	4200 Units of Air Conditioners	509.53	Deferred for want of information from the form and comments from MOEF. A last reminder may be issued to the firm giving 15 days time, failing which the case may be treated as closed.
	2	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.12	300 MTs HCFC 141 B	424.32	Deferred for want of information

						from the form and comments from MOEF. A last reminder may be issued to the firm giving 15 days time, failing which the case may be treated as closed.
	3	Dharya Enterprises, Delhi 01/53/8/170/AM13/D-5/IC	25.6.12	R411 C Refrigerant Gas - 1200 MTs	1155	Deferred for want of information from the form and comments from MOEF. A last reminder may be issued to the firm giving 15 days time, failing which the case may be treated as closed.
	4	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N-26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.04	Deferred for want of clarification from the MOEF.
	5	Navin Fluorine International Ltd., Mumbai 01/53/8/291/AM11/N-25/IC	11.9.12	1 Kg of Monochloro Monofluoro Methane	0.021	Deferred for want of information from the form and comments from MOEF.
	7	Navyug Sales, New Delhi 01/53/8/394/AM13/N-39/IC	30.10.12	5000 Nos. Air conditioners containing R-22 Gas	547.68	Deferred for want of information from the form and comments from MOEF.
	17	Refex Refrigerants Ltd., Chennai 01/53/8/417/AM13/R-30/IC	27.11.12	1000 MT Chloro Di-fluoro ethane (R142B)	95.24	Deferred for want of information from the form and comments from MOEF.
	20	Dow Chemicals International P Ltd., Mumbai 01/53/8/343/AM13/D-13/IC	11.10.12	500 MTs of HCFC 141 B, 1,1-Dichloro-1-Fluoroethane	681.15	Deferred for want of comments from MOEF.
PART-X [MOEF(WL)]						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)- 100 MTs	150	Deferred for want of

						comments from MOEF(WL).
	2	Siddharth Singh Garha, Indore 01/53/8/464/aM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL).
	3	Deputy Conservator of Forests, Pune 01/53/8/73/AM13/P-9/IC	7.5.12	53 Units Syringe Projectors & Accessories	1.18	Deferred for want of comments from MOEF(WL).
	4	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.12	55 MTs Sandal wood	94.32	Deferred for want of comments from MOEF(WL).
	5	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.12	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
	6	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.12	Lion Trophy - 1	nil	Deferred for want of comments from MOEF(WL).
	7	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.12	One Tortoise shell Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
	8	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
	9	National Zoological Park, New Delhi 01/53/8/241/AM13/N-17/IC	13.08.12	55 Units Syringe Projector & Accessories as detailed in the application	1.43	Deferred for want of comments from MOEF(WL).
	10	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted designs & assorted sizes (Mother of pearl)-shell beads	11.19	Deferred for want of information from the applicant and comments from MOEF(WL).
	11	Edward Gomes, New Delhi 01/53/8/412/AM13/E-27/IC	23.11.12	1 No. of Parrot	No Commercial Value	Deferred for want of comments from MOEF(WL).
	12	Madras Crocodile Bank Trust, Tamilnadu 01/53/162/760/AM13/M-45/IC	15.11.12	2 Nos. of African Slender snouted corcodile Crocodylus cataphractus		Deferred for want of comments from MOEF(WL).
	13	Hi-Tech Advance Products, Indore 01/53/8/397/AM13/H-25/IC	19.11.12	12 sets of Veterinary Equipment / Tranquilizer Equipment Rifle and	17.51	Deferred for want of comments from

				accessories		MOEF(WL).
PART-XI (PESO)						
	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM-12/E-25/IC	20.01.12	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.12	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.12	10 Million MTs Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO.
	7	Eco Breaking Technologies India P. Ltd., New Delhi 01/53/8/371/AM13/E-19/IC	31.10.12	10000 Nos of Green Break Safety Cartridge & Green Break Auxiliary Cartridge	22.77	Deferred for want of comments from PESO.
	9	CDET Explosive Industries P. Ltd., Nagpur 01/53/162/979/AM13/S-79/IC	15.11.12	32400 KMS Shock Tube	1035.18	Deferred for want of comments from PESO.
	10	Schlumberger Asai services Ltd., Mumbai, 01/53/8/429/AM13/S-82/IC	05.12.12	Explosives as per ANF2B	393.86	Deferred for want of comments from PESO.
PART-XII(PHARMA)			-	-		
98.	1	Emcure Pharmaceuticals Ltd, Pune 01/53/162/764/AM13/E-24/IC	19.9.12	(i) 4,77,700.00 Nos. of Midazolam, (ii) 55,107.00 Nos. of Diazepam, (iii) 1,34,235.00 Nos. of Lorazepam	6.67	Deferred for want of information from the applicant and comments from D/o Pharma.
99.	2	Ajanta Pharma Ltd., Mumbai 01/53/8/278/AM13/A-40/IC	06.9.12	200 Nos of Chloriodomethane	19.48	Deferred for want of information from the applicant and comments from D/o Pharma.
	3	Softgel Healthcare Pvt. Ltd., Chennai 01/53/162/180/AM12/S-22/IC	27.11.12	Amendment in description - Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined), EPA 18-23% EPA mg/g 180-230 mg/g, DHA 12-15%, DHA mg/g 120-160 mg/g.		Deferred for want of comments from D/o Pharma.
PART-XIII (AGRICULTURE)			-	-		
101.	1	Olive Tree Trading P. Ltd., Pune 01/53/162/963/AM13/O-3/IC	9.11.12	12500 kgs of Quinoa- White, Red & Black	37.3	Deferred for want of

						comments from Min. of Agriculture.
PART-XIV (P&NG)			–	–		
	1	Kuwait Oil Processor, New Delhi 01/53/8/575/AM12/K-23/IC	10.02.12	2000 KL of Waste Oil	1.76	Deferred for want of comments from P&NG
	2	KLJ Resources Ltd., Kolkata 01/53/8/309/AM13/K-11/IC	19.9.12	3000 MTs of Liquid Paraffins-SL	2052	Deferred for want of comments from P&NG
	3	Jainam Industries P. Ltd., Ahmedabad 01/53/8/336/AM13/J-19/IC	05.10.12	12000000 Litres of waste oil	1007.1	Deferred for want of comments from P&NG
	4	Michellin India Tamilnadu Tyres P. Ltd, Mumbai 01/53/8/409/AM13/M-47/IC	22.11.12	40000 Litres of Solane 100-150(Solvent)	41.69	Deferred for want of comments from P&NG
PART-XV (HRD)			–	–		
106.	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.12	240000 Kgs of Old Printed Books	21.6	Deferred for want of comments from M/o HRD.
PART-XVI(MHA)			–	–		
	1	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.12	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	2	L&T Shipbuilding Ltd., Chennai 01/53/162/60/AM13/L-1/IC	18.4.12	One Racon	23.92	Deferred for want of comments from MHA.
	3	Janak Positioning & Surveying Systems Ltd., Delhi 01/53/8/663/AM12/J-23/IC	13.3.12	Surveying Instruments	9.14	Deferred for want of comments from MHA.
	4	Galvanisers India, Mumbai 01/53/8/219/aM13/G-15/IC	27.7.12	(i) 2400 Parachute Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from MHA.
	5	SSF, Delhi 01/53/8/79/AM13/S-9/IC	11.5.12	Pistol 3 Nos.	US\$32859.38	Deferred for want of comments from MHA.
	7	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.12	Radio Modem Satellite - 2 Nos.	2.38	Deferred for want of comments from MHA.
	8	MKU (P) Ltd., Kanpur 01/53/162/532/AM13/M-27/IC	17.08.12	2 Pcs for Thermal sight (Telescope for fitting to Arms)	15	Deferred for want of comments from MHA.

						MHA.
	9	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total station with built in TS station with built in TS shield option	4200	Deferred for want of comments from MHA.
	10	Aglie Defsys p. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.9.12	2 Nos of Holographic/Reflex Sight	0.385	Deferred for want of comments from MHA.
	11	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc as detailed in the application	US\$54,932	Deferred for want of comments from MHA.
	12	Elektronik Lab, Mumbai 01/53/8/331/AM13/E-26/IC	05.10.12	1 set of Marine Radar with Accessories as per ANF- 2B	4.02	Deferred for want of comments from MHA.
	13	National Security Guard, New Delhi 01/53/162/907/AM13/N-35/IC	23.10.12	10 Nos of Water Jet Disruptor RE70M3 Plus Kit	190.5	Deferred for want of comments from MHA.
	14	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.12	1 Nos of Revolver		Deferred for want of comments from MHA.
	15	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	08.10.12	16 Nos of Second Hand Dist Inject Pistols	4.22	Deferred for want of comments from MHA.
	17	Concept Eateries P. Ltd., New Delhi 01/53/8/374/AM13/C-35/IC	05.11.12	10673 Pcs of Paint Ball Marker as per ANF2B	2.66	Deferred for want of comments from MHA.
	18	Elcome Marine Services P. Ltd., Mumbai 01/53/8/420/AM13/F-29/IC	29.11.12	1 no of Simrad Broadband 4G, Radar complete accessories	3.1	Deferred for want of comments from MHA.
	19	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA.
	20	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA.
	21	Essel Shyam Technologies Ltd., New Delhi 01/53/8/437/AM13/E- 31/IC	5.12.12	16 Nos. Insat Transmitter JRT 2720/Jinyang	7.66	Deferred for want of comments from MHA.
PART-XVIII (MISC)			-	-		
	1	Gujarat Gold Centre, Ahmedabad 01/53/8/264/AM13/G-20/IC	31.8.12	500 Kg. Gold Bars	15000	Deferred for want of

						mark comments from Economic Affairs & D/o Revenue.
	2	Bangalore Refinery P. Ltd., Bangalore 01/53/162/596/AM13/B-19/IC	29.8.12	6000 Gram of Gold Dore Bars	165	Deferred for want of comments from Economic Affairs, Reserve Bank of India & D/o Revenue.
	3	Sai refinery, New Delhi 01/53/8/370/AM13/S-70/IC	30.10.12	5 MT Gold Dore Bars (up to 95% purity for in house refinery)	131709.9	Deferred for want of comments from Economic Affairs, Reserve Bank of India & D/o Revenue.
	4	Royal Refinery P. Ltd., Mumbai 01/53/8/423/AM13/R-32/IC	29.11.12	1600.000 kg of Gold Content upto 95%	47500	Deferred for want of comments from Economic Affairs, Reserve Bank of India & D/o Revenue.
	5	A&W Infrastructures P Ltd., New Delhi 01/53/8/438/AM13/A-61/IC	5.12.12	One Set used AB-20 Tethered Helium Balloon consisting of Envelop Equipment List, Primary Winch, Loo Mooring winch, Gondola Equipment and Misc. items as detailed in the application	165.62	Deferred for want of information from the firm.

3.3 Following 01 (One) applications was to be examined on file.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	purpose of import	Decision
PART-II (C&PC)						
	1	Apar Industries Ltd., Vadodara 01/53/8/71/AM13/A-9/IC	4.5.2012	3000 MTs Poly Tetrafluoroethylene PTEE Scrap	7.72	The Committee decided that the case may be examined on file w.r.t. the comments furnished by D/o C&PC vide their O.M. No.25015/1/2012-PC.II dated 14.11.2012 and in terms of P.C. No.20 dated 12.3.2003.

3.4 Following 01 (One) application was granted ex-post-facto approval.

128	6	HLS Asia Ltd., New Delhi 01/53/8/384/AM13/H-24/IC	06.11.12	Explosive as per ANF-2B	613.54	Committee granted ex-post facto approval for grant of import authorisation for import of Explosives on the recommendations of PESO.
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4. Next meeting will be held on 17.01.2012 at 10.30 a.m.
5. The meeting ended with a vote of thanks to the Chair.

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